

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

IA/47(KB)2021  
IA/355(KB)2021  
IA/489(KB)2021  
in  
C.P. (IB)/184(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> June, 2021, 11:00 A.M**

Name of the Company		SANGITA FISCAL SERVICES PRIVATE LIMITEDVs.DUNCANS INDUSTRIES LIMITED	
Under Section		Sec 60(5),Sec 60(5),Sec 60(5) / 7 IBC (CIRP)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**COUNSELS APPEARED THROUGH VIDEO CONFERENCE :**

Mr. Ratnanko Banerji, Senior Advocate - For the Applicant in IA 355(KB)/2021  
Mr. Supriyo Gole, Advocate

Mr. Joy Saha, Senior Advocate - For Resolution Profession of Duncans  
Mr. Dipankar Das, Advocate Industries Limited  
Ms. Sanjana Nandi, Advocate

Mr. Ram Ratan Modi, Resolution Professional

Mrs. Manju Bhuteria, Advocate - For Respondents in IA47(KB)/2021  
Mr. Saurav Jain, Advocate

Mrs. Manju Bhuteria, Advocate - For Respondent Nos. 2 and 3 in  
Mr. Saurav Jain, Advocate IA355(KB)/2021

Mr. Soumya Roychowdhury

- For Applicant in IA/489(KB)/2021

ORDER

The Ld. Counsel for the parties are present.

IA/47(KB)2021 :

The pleadings are complete in the matter.

List this matter for hearing and disposal on 21<sup>st</sup> June, 2021.

IA/355(KB)2021 and IA/489(KB)/2021 :

The Applications No. IA/355(KB)/2021 and IA/489(KB)/2021, shall be tagged along with IA/47(KB)/2021, and listed on 21<sup>st</sup> June, 2021.

In case, the pleadings are not complete, the Respondents shall have three days to complete the pleadings, since sufficient time has already been granted in both these applications.

(Harish Chander Suri)  
Member(Technical)

(Rajasekhar VK)  
Member(Judicial)

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